

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-76/2021/4565/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. Chaturvedy,  
District & Sessions Judge,  
Chirang, Kajalgaon.

Dated, Guwahati the <sup>rd</sup> 23 May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- DJCH.I-5/2015-2023/1673 dtd. 18.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.05.2023 with station leave permission from the evening of 19.05.2023 till the morning of 22.05.2023**, has been granted. The Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon would remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-76/2021/4566/A, dated** , 23-05-2023

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**